

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA.No.36/2018 & M.A.No.189/2018

Dated Monday, the 15th day of July, 2019

PRESENT

Hon'ble Mr.P.Madhavan, Judicial Member

&

Hon'ble Mr.T.Jacob, Administrative Member

K.Balusamy,

No.31/5, Mohan Nagar, Steel Plant,

Salem 636 030

...Applicant

By Advocate Mr.C.Prakasam

Vs.

1. The Executive Director,
Steel Authority of India Ltd.,
Salem Steel Plant,
Salem 636 013.

2.The Deputy General Manager (CMM),
Steel Authority of India Ltd.,
Salem Steel Plant,
Salem 636 013.

...Respondents

By Advocate Mr.A.Ilango

(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))

When the matter is called, learned counsel for the applicant is not present. It seems that even though the matter is posted under the caption "For Dismissal", the counsel for the applicant is not present which shows that the applicant is not interested in prosecuting the case.

2. Accordingly, OA is dismissed for default. Consequently, MA 189/2018 also stands dismissed.

**(T.JACOB)
MEMBER (A)**

15.07.2019

M.T.

**(P.MADHAVAN)
MEMBER (J)**